

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5038  
ANSWERED ON:07.05.2012  
MEDICAL TREATMENT DURING GOLDEN HOUR  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government is considering to make it mandatory for the vehicle insurance company to provide road accident victims cashless medical treatment during the first 72 hours known as the Golden Hour.
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to (c) The Government has not firmed up any proposal to make it mandatory for the vehicle insurance companies to provide cashless medical treatment to road accident victims during the first 72 hours, known as the Golden Hour. However, road accident victims are eligible for compensation under the provisions of the Motor Vehicles Act, 1988.